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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

BENCH-II

CP (CAA) No. 704/KB/2018
CA (CAA) No. 470/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31ST AUGUST, 2018, 10:30 A.M

Name of the Company	Satta Developers Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHIV CHANDRA PRASAD
Advocate

Income Tax
Deptt.

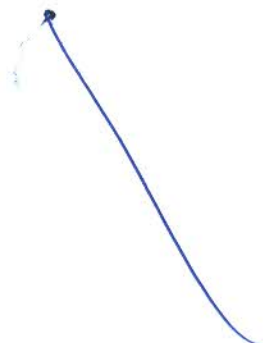
Asst
Advocate
31/08/2018

2. Mrs. MANJU BHUTERIA Adv

3. Mr. N. GURUMURTHY, FCA

Petitioner

Mr. Gurumurthy
31/08/2018



113. 31-08-2018 - CP(CAA) No. 704/KB/2018 - CA(CAA) No. 470/KB/2018 - Satta Developers Pvt. Ltd. & Ors.

O R D E R

The Ld. Counsel for the Petitioner appeared. The Ld. Counsel for the Income Tax authorities also appeared.

The Ld. Counsel for the Income Tax authorities submits that he wishes to file the demand notice. It is to be filed along with the affidavit within two weeks by serving copy of the same to the other side.

The matter to come up for further consideration on 09-11-2018.

Sd

(Madan B Gosavi)
Member(Judicial)